

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 1720**  
TO BE ANSWERED ON- 31/07/2023

**UPLIFTMENT OF TRIBALS**

1720. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has many schemes and programmes for the tribal people of the country in different States, and whether it has helped in economic upliftment of tribals, if so, the details thereof;
- (b) the impact of the different schemes and programmes for economic upliftment of the tribal people; and
- (c) the number of tribal people, both men and women, who are getting benefits from these schemes and programmes, State-wise?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

**(a) to (c):** Ministry of Tribal Affairs is implementing following schemes/programmes for economic upliftment of Scheduled Tribes (STs) in the country:

(1) Ministry is implementing the scheme '**Pradhan Mantri Janjatiya Vikas Mission (PMJVM)**' with a total financial outlay of Rs. 1612.27 crore for implementation during the financial years 2021-22 to 2025-26. PMJVM has been redesigned through merger and extension of two existing schemes for promotion of tribal livelihood, i.e., "Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP" and "Institutional Support for Development and Marketing of Tribal Products / Produce". Tribal Cooperative Marketing Development Federation of India (TRIFED) is the nodal agency for implementation of the Scheme. PMJVM envisions to strengthen tribal entrepreneurship initiatives and to facilitate livelihood opportunities by promoting more efficient, equitable, self-managed, optimum use of natural resources, Agri / Non-Timber Forest Products (NTFPs) / Non-farm enterprises. The Mission seeks to support the theme of "Vocal for Local by Tribal".

(2) **Marketing and Logistics Development for Promoting Tribal Products from North - Eastern Region** - The scheme has been approved during 2021-22 for two years which aims to strengthen livelihood opportunities for tribal artisans through increased efficiency in

procurement, logistics and marketing of tribal products. The scheme has been specifically designed for the North Eastern Region of India.

**(3) Venture Capital Funds for STs** - The scheme has been approved during 2021-22 and aims to promote entrepreneurship among the Scheduled Tribes and to provide concessional finance to them. The VCF-ST scheme would be a social sector initiative to promote ST entrepreneurship and to support and incubate the start-up ideas by ST youth. The scheme would be managed by the agency having expertise and experience.

**(4) National Scheduled Tribes Finance and Development Corporation (NSTFDC)**, under the Ministry of Tribal Affairs is an apex organisation set up exclusively for economic development of Scheduled Tribes. The Corporation provides financial assistance for income generation activities and marketing support assistance for economic upliftment of Scheduled Tribes all over the country under the following schemes:

- **Term Loan Scheme:** NSTFDC provides Term Loan for viable projects costing upto ₹50.00 lakh per unit. Under the scheme, financial assistance is extended upto 90% of the cost of the project and the balance is met by way of subsidy / promoter contribution / margin money.
- **Adivasi Mahila Sashaktikaran Yojana (AMSY):** This is an exclusive scheme for economic development of Scheduled Tribes women. Under the scheme, NSTFDC, provides loan upto 90% for projects costing upto ₹2.00 lakh. Financial assistance under the scheme is extended at highly concessional rate of interest of 4% per annum.
- **Micro Credit Scheme for Self Help Groups (MCF):** This is an exclusive scheme for Self Help Groups for meeting small loan requirement of ST members. Under the scheme, the Corporation provides loans upto ₹50,000/- per member and maximum ₹ 5 Lakh per Self Help Group (SHG).
- **Adivasi Shiksha Rin Yojana (ASRY):** This is an education loan scheme to enable the ST students to meet expenditure for pursuing technical and professional education including Ph.D. in India. Under this scheme, the Corporation provides financial assistance upto ₹10.00 lakh per eligible family at concessional rate of interest of 6% per annum.

Ministry of Tribal Affairs also provides funds to the State Governments based on their proposals for economic upliftment of tribals by undertaking various livelihood activities including agriculture, horticulture, animal husbandry, fisheries and other non-farm-based livelihood activities etc. under the schemes/programmes 'Development of Particularly Vulnerable Tribal Groups (PVTGs)' and 'Grants under Article 275(1) of the Constitution'.

Apart from the above, Government has also been implementing several schemes/programmes aimed at improving economic condition of people including tribals

like Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Pradhan Mantri Awaas Yojana- Gramin (PMAY-G), Deendayal Antyodaya Yojana-National Rural Livelihoods Mission (DAY-NRLM), National Social Assistance Programme (NSAP) of Ministry of Rural Development, Formation and Promotion of 10,000 FPOs, PM-KISAN, Agriculture Infrastructure Fund, Crop Insurance Scheme, Rashtriya Krishi Vikas Yojana of Ministry of Agriculture and Farmers' Welfare, National Livestock Mission and Dairy Development of Department of Animal Husbandry and Dairying, Pradhan Mantri Matsya Sampada Yojana of Department of Fisheries, Pradhan Mantri Kisan Sampada Yojana and Prime Ministry Formalization of Micro Food Processing Enterprises Scheme of Ministry of Food Processing Industries, Atma Nirbhar Bharat Rozgar Yojana of Ministry of Labour & Employment, Pradhan Mantri Employment Generation Programme of Ministry of Micro, Small & Medium Enterprises, Pradhan Mantri Kaushal Vikas Yojana of Ministry of Skill Development & Entrepreneurship, National Handicraft Development Programme of Ministry of Textiles, Pradhan Mantri Jan-Dhan Yojana (PMJDY), Atal Pension Yojana (APY), Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) etc.

NITI Aayog has published a report “National Multidimensional Poverty Index” in July 2023 which concludes that 13.5 crore people moved out of multidimensional poverty between 2015-16 and 2019-21. Though the report does not explicitly mention about STs, district –wise data reveals that almost all the tribal priority districts have shown an improvement in multidimensional poverty.

Details of State-wise beneficiaries under some schemes/programmes/activities of Ministry of Tribal Affairs during the last three years are given at **Annexure**.

Annexure referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No. 1720 for 31.07.2023 by SHRI RAJESHBHAI CHUDASAMA regarding “UPLIFTMENT OF TRIBALS”

**State-wise details of beneficiaries under Van Dhan Vikas Kendra(VDVK) program**

Sl. No.	State	Total No. of VDVKs	Total No. of beneficiaries	Survey	Training Completed by VDVK	Number of Operational VDVK
1	Andhra Pradesh	415	123258	401	369	232
2	Arunachal Pradesh	85	25500	85	10	15
3	Assam	471	143309	190	198	206
4	Chhattisgarh	139	41700	111	0	70
5	Dadra Nagar Haveli and Daman and Diu	1	302	1	1	1
6	Goa	10	3000	1	5	1
7	Gujarat	116	34424	113	23	0
8	Himachal Pradesh	4	1110	1	0	1
9	Jammu & Kashmir	100	29791	0	0	0
10	Jharkhand	146	43701	39	39	16
11	Karnataka	140	41748	133	2	25
12	Kerala	44	12038	42	14	44
13	Ladakh	10	3000	6	0	0
14	Madhya Pradesh	126	37860	86	86	63
15	Maharashtra	264	79350	186	13	38
16	Manipur	200	60403	167	139	139
17	Meghalaya	39	11835	9	33	33
18	Mizoram	159	46168	159	159	122
19	Nagaland	216	64798	92	147	148
20	Odisha	170	50094	147	107	107
21	Rajasthan	479	144803	262	36	27
22	Sikkim	80	23801	66	18	20
23	Tamil Nadu	8	2400	7	8	5
24	Telangana	17	5100	0	17	0
25	Tripura	57	16116	18	19	19
26	Uttar Pradesh	25	7238	13	7	5
27	Uttarakhand	12	3605	11	3	11
28	West Bengal	22	6719	22	0	0
	Total	3555	1063171	2368	1453	1348

**State-wise details of tribal artisans/suppliers empanelled with TRIFED**

<b>State</b>	<b>Empanelled Suppliers (as on 31-03-2023)</b>	<b>No. Of Tribal Families Associated (as on 31-03-2023)</b>
Gujarat	23	6102
Dadar & Nagar Haveli	6	606
Daman & Diu	0	
Karnataka	43	4607
Goa	0	-
Lakshadweep	0	-
Tamil Nadu	27	2455
Kerala	13	960
Puducherry	0	-
Odisha	128	15215
Madhya Pradesh	460	6224
Uttarakhand	114	2804
Uttar Pradesh	26	244
Delhi	11	11
Arunachal Pradesh	8	230
Assam	464	6270
Manipur	64	1050
Meghalaya	48	705
Mizoram	20	150
Nagaland	115	1580
Sikkim	40	580
Tripura	68	680
Telangana	74	26400
Andhra Pradesh	35	27962
Rajasthan	125	9076
Chattisgarh	123	41,964
Maharashtra	91	7419
Jharkhand	125	32587
Bihar	35	294
West Bengal	27	6971
Andaman & Nicobar Islands	1	28
Himachal Pradesh	41	2999
Jammu & Kashmir	7	128
Ladakh	64	1921

**State-wise number of beneficiaries assisted during last three years by ‘National Scheduled Tribes Finance and Development Corporation (NSTFDC)’ under its’ Schemes**

S. No.	State	2020-21		2021-22		2022-23	
		Male	Female	Male	Female	Male	Female
1	Andhra Pradesh	161	12806	2	2004	1882	11787
2	Arunachal Pradesh	1	-	4155	3988	216	1619
3	Assam	2	-	-	-	-	-
4	Bihar	-	-	0	955	-	-
5	Chhattisgarh	177	59	765	168	730	486
6	Gujarat	4576	3654	708	10345	221	5003
7	Himachal Pradesh	2	-	2	0	59	61
8	Jammu & Kashmir	118	57	344	66	278	257
9	Jharkhand	2	10750	8	15518	644	112
10	Karnataka	1899	1115	488	474	838	1089
11	Kerala	100	92	108	328	148	518
12	Madhya Pradesh	4571	1114	1857	689	3406	7451
13	Maharashtra	296	526	5042	2366	894	310
14	Manipur	19	46	-	-	19	38
15	Meghalaya	17513	17503	1080	803	783	444
16	Mizoram	788	611	3606	12670	1648	1936
17	Nagaland	19298	28942	19320	28937	1	0
18	Odisha	965	21266	102	29924	2200	2137
19	Rajasthan	1724	940	368	220	1384	472
20	Sikkim	21	0	11	5	-	-
21	Telangana	387	12678	1166	8189	365	11496
22	Tamil Nadu	830	779	830	779	1964	1439
23	Tripura	803	253	1230	966	10	10
24	Uttarakhand	2	0	-	-	154	90
25	Uttar Pradesh	1	3	-	-	-	-
26	West Bengal	66	2023	210	4305	687	7706

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